

(b) On the basis of the recommendations made by the Fifth Central Pay Commission in its Interim Report, orders were issued for raising the ceiling on the maximum amount of retirement gratuity/death gratuity for the Central Government Employees from Rs.1 lakh to Rs. 2.50 lakhs which are effective from 1st April, 1995.

(c) to (e). The payment of gratuity and other retirement benefits to the Central Government employees are governed by the Central Civil Services (Pension) Rules, 1972. The issues relating to payment of gratuity to the employees of Public Sector Undertakings will be considered by the Ministry of Industry, keeping in view the relevant rules applicable to them.

Export Oriented Food Processing Industries Units

*214. SHRI DILEEP SANGHANI : Will the Minister of FOOD PROCESSING INDUSTRIES be please to state:

(a) the number of applications received for setting up of hundred percent export oriented consumer food processing industries in Gujarat during the last three years;

(b) the number of such applications cleared, year-wise ;

(c) the number of applications still awaiting approval; and

(d) the time by which these applications are likely to be approved ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI DILIP KUMAR RAY) : (a) and (b). Two applications have been received for setting up of 100% export oriented Consumer Industries Units in food processing sector in Gujarat. Year-wise break-up is as follows :

Year	Applications		
	Recd.	Cleared	Rejected
1993 - 94	Nil	Nil	Nil
1994 - 95	Nil	Nil	Nil
1995 - 96	02	02	Nil

(c) and (d). In view of the above, does not arise.

Atomic Energy Regulatory Board

*215. SHRI B.L. SHARMA PREM :
SHRI RAJIV PRATAP RUDY :

Will the PRIME MINISTER be pleased to state :

(a) the details of recommendations of the Atomic Energy Regulatory Board made in its report in regard to the safety of the nuclear installation;

(b) whether the same have been accepted and implemented by the Atomic Energy Commission; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTRY OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) The Atomic Energy Regulatory Board (AERB) made recommendations relating to safety upgradations required in the nuclear establishments in the country with particular reference to the following :

- improvements or modifications to emergency core cooling system;
- more evaluation and inspection of the integrity of zircaloy pressure tubes in Pressurised Heavy Water Reactors;
- improvements to further reduce the collective radiation dosage of workers;
- improvements to lower potential for leakage from radioactive waste management system;
- evaluation of structural response to earthquakes for some facilities; and
- improvements to fire prevention and flood protection systems etc.

(b) and (c). The recommendations of the AERB and the responses of the concerned nuclear installations have been considered by the Atomic Energy Commission. The Atomic Energy Commission has directed the AERB and the nuclear installations to formulate detailed action plans by Mutual consultations. The plans already so formulated have been taken up for implemenatation, significant among these are: TAPS-II Core Shroud Inspection (completed and found to be in accordance with safety requirements)* Enmasse Coolant Channel replacement and Upgradation of Emergency Core Cooling System in RAPS-II

Natural Gas

*216. DR. ARUN KUMAR SARMA : Will the PRIME MINISTER be pleased to state :

(a) the quantum of natural gas at present being produced in Assam;

(b) the quantum of gas being flared up daily in the various oil fields in the State;

(c) whether the Government propose to utilise the flared up gas; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) and (b). Currently, 5.31 MMSCMD of natural gas is being produced in Assam of which 0.69 MMSCMD is being flared.